

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 496 OF 2018 IN
DFR NO. 930 OF 2018

Dated: 02nd May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Jafar Alam
Mr. Deep Rao for Caveator/R-2

ORDER
IA NO. 496 OF 2018
(Appl. for condonation delay in filing)

The learned counsel, Mr. Jafar Alam represented the second Respondent/Talwandi Sabo as Caveator.

Issue notice to the first Respondent/State Commission returnable on 25.05.2018. Dasti, in addition, is also permitted.

List this matter on **25.05.2018**.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

js/vt